NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|--------------|-------------|--------------------|---|
| CP 274/16 | TP 118/17 | For hearing | 433(e)/ 433(f) | Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs Pickthemup Technologies Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|-----------|
| 1 | Rosk PAJKUMAR MD | PETITIONER | Aye A |
| | d(1)\717275 | | |

Counsel for petitioner is present. He has filed a memo that notice is served on the respondent. Respondent is called, absent. Heard the counsel for petitioner.

List it for consideration on 07.11.2017.

MEMBER (J)

MEMBER (T)